

**PATNA HIGH COURT, PATNA**

**NOTICE**

Hon'ble Court have been pleased to invite willingness for engagement for 02 posts of Supervisors & 40 posts of Assistants for a period of one year in the ongoing Digitization Project in the Hon'ble Court from those retired Ministerial Officers & Staff of the Establishment of the Court who have superannuated from the service of the Court within last four years as on the date of this notice.

This engagement is of purely contractual nature and shall be made on fixed monthly remuneration, i.e Rs.22,000/- P.m for Supervisor & Rs.18,000/- P.m for Assistant.

Those, who are desirous of accepting said assignment, may submit their willingness in the Proforma enclosed by clearly mentioning their Past employee code, details regarding nature & experience of Past Service, date of Joining & superannuation of Past service, rendered in this Court, to the office of undersigned within ten days from the date of issuance of this Notice.

It is further informed that the work tenure of presently engaged Manpower, i.e 01 Supervisor & 08 Assistants in the Digitization Cell of the Court shall be deemed cancelled automatically after joining of new incumbents in the Digitization Cell of the Hon'ble Court.

**By the Order of Hon'ble the Chief Justice**

Sd/-

**Registrar General.**

**Memo No. 14873-886 /Accounts, dated Patna. 21/03/2024.**

Copy forwarded to P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / PA to Ld. Registrar General, Patna High Court, Patna /PA to Registrar (IT)-cum-CPC, Patna High Court, Patna /PA to Joint Registrar (IT), Patna High Court, Patna /PA to OSD (Computerization), Patna High Court, Patna / Deputy Director-cum-Monitoring Officer, Digitization, Patna High Court, Patna /Supervisor, Digitization Cell, Patna High Court, Patna/Persons concerned, Digitization Cell, Patna High Court, Patna & Sr. Programmer, Patna High Court, Patna with a direction to upload the same on Official website of the Court.

  
**Registrar General**

PATNA HIGH COURT,

PATNA

**Application (From Retired Employees of the Court) for Engagement to the Post of Supervisors and Assistants on Contractual basis in the Digitization Cell of the Hon'ble Court.**

1. Application for the post applied for .....
2. Name & Address\_ .....  
(in Block letters) .....
3. Father's Name. ....
4. Date of Birth .....
5. Employee Code allotted .....  
While working in the Court.
6. Date of initial joining in the .....  
Patna High Court, Patna.
7. Date of Superannuation .....  
From the service of the Court  
With Designation .....
8. Nationality .....
9. Sex(M/F) .....
10. Contact  
a) (Telephone No) -----  
b) (Mobile)-----  
c) Email ID: -----
- 11 Nature and Experience of Past Service.....  
.....  
.....  
.....

Space for  
photograph  
duly signed  
by candidate  
on the front

I certify that the above information is correct and complete to the best of my knowledge and belief and nothing has been concealed /distorted. If at any time, I am found to have concealed/distorted any material information; my engagement shall be liable to be summarily terminated/Cancelled without notice.

Date: \_\_\_\_\_  
Place \_\_\_\_\_

(Signature of the applicant)